

1	2	3	4	5	6
2016-17					
5.	Andaman and Nicobar Islands	Coastal Circuit	Development of Coastal Circuit (Long Island-Ross Smith Island-Neil Island-Havelock Island-Baratang Island-Port Blair) in Andaman and Nicobar under Coastal thematic circuit of Swadesh Darshan Scheme.	42.19	8.44
6.	Goa	Coastal Circuit	Development of Coastal Circuit (Sinquerim-Baga, Anjuna-Vagator, Morjim-Keri, Aguada Fort and Aguada Jail) in Goa.	99.99	72.56
7.	Karnataka	Coastal Circuit	Development of Coastal Circuit in Dakshin Kannada Distt., Uttar Kannada Dist and Udupi Dist in Karnataka.	95.67	19.13
8.	Odisha	Coastal circuit	Development of Gopalpur, Barkul, Satapada and Tampara as Coastal circuit in Odisha.	76.49	15.30
9.	Tamil Nadu	Coastal Circuit	Development of Coastal Circuit (Chennai-Mamamallapuram-Rameshwaram-Manpadu-Kanyakumari) in Tamil Nadu under Swadesh Darshan Scheme	99.92	19.98
2017-18					
10.	Goa	Coastal Circuit	Development of Coastal Circuit II: Rua De Orum Creek-Don Paula-Colva-Benaulim in Goa under Swadesh Darshan Scheme	99.35	19.87

Setting up of budget hotels

3029. DR. VIKAS MAHATME: Will the Minister of TOURISM be pleased to state:

(a) the number of budget hotels set up in order to maintain India's competitiveness as a tourist destination;

(b) whether assistance is extended to facilitate identification of hotel sites and their allocation by State Governments to deserving entrepreneurs and single window clearances; and

(c) whether there is any policy in place for national level tourist vehicle registration with provision for free movement without taxes at entry and exit points for tourists?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) Construction and operation of hotels is primarily a private sector activity. The Ministry of Tourism, Government of India classifies operational hotels under various Star/Heritage categories based upon the standard of facilities and services offered under a voluntary scheme. In order to augment supply of hotel accommodation for budget tourist, both domestic and foreign, the Ministry has a voluntary scheme for approval of Guest Houses and approval of Incredible India Bed and Breakfast/Homestay Establishments, wherein the basic idea is to provide a clean and affordable place for foreign and domestic tourists alike.

The voluntary scheme of the Ministry of Tourism for approval at project stage hotels stipulate the hotels of 1, 2, 3 and 4 star categories and Heritage (Basic) category availing subsidy/tax benefits/other benefits from the Central/State Government would be subject to a lock – in period of 8 years during which they would not seek up-gradation to a higher category. These hotels continue to serve as budget category hotels.

The number of units approved by the Ministry of Tourism as on date, in the above categories is as follows:–

4-Star	3-Star	2-Star	1-Star	B&B/Homestay	Guest Houses
253	443	53	7	638	5

(b) Hospitality Development and promotion Board (HDPB) was created in the Ministry of Tourism, Government of India *vide* Notification issued on 21.01.2011. All State Governments and Union Territories have been advised to set up similar Boards in their respective States/Union Territories. As on date, the State Government of Maharashtra has set up this board. The Ministry of Tourism, Government of India has not allocated any funds in this regard. However, all States have been advised to give priorities to Budget Hotels while allocating land for Hotel Projects.

(c) No, Sir.